

[Sh. Eduardo Faleiro]

mulated savings for those seeking built-up accommodation upto 40 sq. meter and two to three times for those seeking larger accommodation. The interest rate on loans upto Rs. 50,000 has been kept only half percentage point higher than the deposit rate.

The scheme will be an integrated one for all income groups, in both urban and rural area. Any individual, not already owing a house anywhere in India, can join the scheme with a minimum contribution of Rs. 30 per month or Rs. 360 per annum. It will be operated through the scheduled banks initially and, later, extended to other housing finance institutions.

The scheme is intended to mobilise savings specifically linked to housing. The savings will not be allowed to be withdrawn for any other purpose. The National Housing Bank proposes to utilise the savings under the scheme to finance acquisition and development of land by Housing Boards and other public agencies. The Bank will try to persuade these agencies that in the allotment of plots developed or houses constructed by them, they may give preference to the subscribers to the Home Loan Account Scheme.

With your permission, Sir, I beg to lay on the Table of the House a note containing further details of the scheme. [Placed in Library. See No. LT- 7510/89]

12.07 hrs.

STATEMENT RE NARORA ATOMIC POWER STATION'S FIRST UNIT ATTAINING CRITICALITY

[English]

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): I

am happy to inform Honourable Members of the Parliament that the first unit of the Narora Atomic Power Station has attained criticality at 10.40.45 hrs. on 12th March, 1989. This is another milestone in our plans to Harness Nuclear Energy for Economic Development and Welfare of our people. I would like to congratulate the Engineers, Scientists, Technicians and other personnel of the Nuclear Power Corporation and various units of the department of Atomic Energy who have contributed to this achievement. I would also like to congratulate those in industry, consulting engineering organisations and academic institutions who have also been associated in this venture. This achievement is yet another demonstration of the country's self-reliant capability in Harnessing Nuclear Energy for peaceful purposes.

12.08 hrs.

INCOME-TAX (AMENDMENT) BILL\*

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): Sir, I beg to move for leave to introduce a Bill further to amend the Income-tax Act, 1961.

MR. CHAIRMAN: The question is: "That leave be granted to introduce a Bill further to amend the Income-tax Act, 1961."

*The Motion was adopted*

SHRI A.K. PANJA: I introduce the Bill.

12.81/2 hrs.

STATEMENT RE INCOME-TAX (AMENDMENT) ORDINANCE, 1989

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): Sir, I beg to lay on the Table an

\*Published in Gazette of India Extraordinary, Part II, Section 2 dated 13.3.89.